

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2191
ANSWERED ON:10.03.2015
PHALGUNA SAKA PROPOSAL FOR MODERNISATION OF JAILS
Antony Shri Anto ;Tarai Smt. Rita

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received proposals from various States regarding modernization of jails, renovation of jails and release of more funds;
- (b) if so, the details thereof and the total number of such proposals received along with the action taken in this regard separately, during each of the last three years and the current year, State-wise including Odisha and Kerala; and
- (c) the steps taken for clearance of such proposals expeditiously?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): 'Prisons' is a State subject under List II of the Seventh Schedule to the Constitution and, therefore, prison administration is primarily the responsibility of the State Governments. The States/UTs have requested for funds from the Government of India for (i) increasing the capacity of correctional homes (ii) improving the living conditions of the inmates (iii) Increasing the re- integrative capacity of the Correctional homes and (iv) improving the security of prisons. Presently there is no fund available for this purpose.